

No.F. 58(6)/FIN(B)/HOA/2016/516-615
GOVERNMENT OF TRIPURA
FINANCE DEPARTMENT

Dated, Agartala, the 13th May, 2020.

MEMORANDUM

Subject:- Heads of Account for deposit of Penalty for not wearing mask in Offices under State Government and for other violations of The Tripura Epidemic Diseases, COVID-19 Regulations, 2020.

The undersigned is directed to inform that the below mentioned Heads of Account may be used for deposit of Penalty for not wearing mask in offices under State Government as well as other violations of The Tripura Epidemic Diseases, COVID-19 Regulations, 2020.

Major Head	0055
Sub Major Head	00
Minor Head	103
Sub Head	10
Detailed Head	01
Object Head	00

All concerned are requested to deposit the Penalty money against the above mentioned Heads of Account.


13/05/2020

(A.Sarkar)

Joint Secretary
Finance Department
Government of Tripura.

To

1. The Additional Chief Secretary/Principal Secretary/ Secretary/ Special Secretary/ DGP/ PCCF, Department
2. All Heads of Departments/ Heads of Offices.
3. All DMs / SDMs.
4. All Treasury Officers/ Sub-Treasury Officers.

Copy to

1. PS to the Chief Secretary, Government of Tripura
2. The Joint Director, IT for uploading the State Govt. Website.
3. The Administrator, for uploading the same in finance.tripura.gov.in.
4. The Accountant General (A&E), Tripura, Agartala.